

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

C.P. (IB)1367 (MB)/2017

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.06.2018**

NAME OF THE PARTIES: **Dalmia Cement Ltd.**

v/s.

Hiranandani Palace Gardens

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

5. C.P.(IB)1367(MB)/2017

The Petitioner Counsel is present and Respondent Counsel absent.

By the Order of the Bench, this matter is adjourned to 31.07.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)